

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS
(with office report)

Respondent(s)

Date : 03/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms Reena Yadav, Adv.
Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

Mr. Shrish Kumar Misra, Adv.
Mr. Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.3 has already filed counter affidavit.

Respondent nos.1 and 2 have filed counter affidavit but after the opportunity to file the same was declined. Registry to make specific mention of the fact while placing the matter before the Hon'ble Court.

Respondent no.4 has not removed the defects in the vakalatnama. Last opportunity of four weeks is granted for the same to the ld. Counsel, Mr Amit Bhagat.

List again on 1.5.2017.

(RAJESH KUMAR GOEL)
Registrar